

DIVISION BENCH

ITEM NO.116

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.24/2021 IN CP No.269/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DR. ASHOK KUMAR SHARMA V/S INDIAN CORPORATE COUNSEL ASSOCIATION & ANR
UNDER SECTION	58 & 241/244 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

None

: For the Petitioner

Sh. Tanmay Sadh, Adv.

: For the Respondents No.2 & 3

ORDER

- 1. Ld. Counsel representing the respondent appears.**
- 2. In view of the fact that there is no representation on behalf of the petitioner, in the interest of justice, let the matter be adjourned for 14th March, 2024 for further hearing.**

-Sd-

**(Ashish Verma)
Member (Technical)**

5th February, 2024

*Bipul Kumar Tiwari
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**